

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 63 OF 2016

Dated: 20th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

M/s. Orissa Power Consortium Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri
Mr. Ankit Saini
Mr. Ankur Gupta

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

Ms. Rimali Batsa
Mr. Krishna Singh
Mr. Saroj Bala for R-3

Mr. Arohav Patnaik
Mr. Shikhar Saha for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **09.07.2019 at 2.30 p.m.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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